GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:2640
ANSWERED ON:10.12.2012
NATIONAL CONFERENCE ON LIVELIHOOD FOR PERSONS WITH DISABILITY
Gandhi Shri Feroze Varun;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Singh Shri Sushil Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated the functions of the Central/State Co-ordination Committees and those Committees developed a National/State policy to address issues faced by persons with disabilities;
- (b) if so, the details of the issues raised and discussed during the National Conference on livelihood for Persons with Disabilities along with the number of meetings held so far;
- (c) the number of complaints received by these Committees relating to the deprivation of rights of disabled persons; and
- (d) the steps taken by the Government to bring awareness among such section and to provide better livelihood?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) The functions of the Central Coordination Committee and State Coordination Committees are contained in Section 8 and Section 18 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 respectively. The Government developed and adopted the National Policy for Persons with Disabilities in 2006.
- (b) A National Conference on Livelihood for Persons with Disabilities was jointly organized by the Office of Chief Commissioner for Persons with Disabilities, Leonard Cheshire Disability, Accenture and FICCI-Aditya Birla CSR Centre for Excellence on 25/05/2012. During the Conference, the following issues were discussed.
- # Statutory obligation of stakeholders in promoting livelihoods of persons with disabilities, a specific reference to UNCRPD
- # Proactive action of corporate agencies in promoting Employment of persons with disabilities.
- # Role of Central Government and Public Sector in Skill Development and promotion of livelihoods of persons with disabilities;
- # Breakthrough initiatives of civil society organizations in enhancing the employability of persons with disabilities
- (c) The Ministry has no information of complaints received by these Committees.
- (d) The Government creates awareness among persons with disabilities by holding workshops, seminars, conferences and also through electronic and print media. Vocational training for development of skills of persons with disabilities to enable them to earn better livelihood is being provided under Deen Dayal Rehabilitation Scheme implemented by Department of Disability Affairs. National Handicapped Finance and Development Corporation (NHFDC), a public sector under the Ministry provides concessional loans to the persons with disabilities for self employment ventures. 20 Vocational Rehabilitation Centres for Persons with Disabilities under Ministry of Labour also provide vocational training to persons with disabilities.